



3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 9<sup>th</sup> May, 2024.

Sd/-  
(KAVITHA RAJAGOPAL)  
JUDICIAL MEMBER

Sd/-  
(B.R. BASKARAN)  
ACCOUNTANT MEMBER

Mumbai, Date : 9<sup>th</sup> May, 2024

\*SSL\*

Copy to :

- 1) The Applicant
- 2) The Respondent
- 3) The CIT concerned
- 4) The D.R, "F" Bench, Mumbai
- 5) Guard file

By Order

Dy./Asstt. Registrar  
I.T.A.T, Mumbai